

IV. A copy each (in English and Hindi) of the following papers:—

- (i) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Bharat Petroleum Corporation Limited (BPCL), for the year 2020-21.

[Placed in Library. See No. LT-3438/17/2021]

- (ii) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Indian Oil Corporation Limited (IOCL), for the year 2020-21.

[Placed in Library. See No. LT-3437/17/2021]

Report and Accounts (2019-20) of SCCL, Bhadradi Kothagudem, Telangana and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Pralhad Joshi, I lay on the Table, under sub-section (1) (b) of Section 394 of the Companies Act, 2013, a copy each (in English and Hindi) of the following papers:—

- (a) Ninety-ninth Annual Report and Accounts of the Singareni Collieries Company Limited (SCCL), Bhadradi Kothagudem, Telangana, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. LT-3144/17/2021]

I. Notifications of the Ministry of Labour and Employment

II. Report and Accounts (2019-20) of VVGNNLI, NOIDA, and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Santosh Kumar Gangwar, I lay on the Table—

I. (a) A copy each (in English and Hindi) of the following Notifications of the Ministry of Labour and Employment, under sub-section (4) of Section 97 of the Employees' State Insurance Act, 1948:—

- (1) No. N-12/13/01/2019-P&D, dated the 16th October, 2020, notifying the extension of the Scheme Atal Beemit Vyakti Kalyan Yojana, which was notified in the Gazette of India (Extraordinary) under Section 4 on